

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.206 - IA/63(AHM)2022
ITEM No.207 - IA/94(AHM)2022
ITEM No.208 - IA/1077(AHM)2022
ITEM No.209 – IA/661(AHM)2023
In
CP(IB) 59 of 2019

Proceedings under Section 7 IBC

IN THE MATTER OF:

IDBI Bank Ltd
V/s
Doshion Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 12/03/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

| | |
|--------------------|--|
| For the Applicant | :Mr. Kunal Vaishnav, Advocate a. w. Mr. Yuvraj Thakore, Advocate |
| For the Respondent | :Mr. Arpit Singhvi, Advocate Mr. Arjun Sheth, Advocate a. w. Mr. Rajiv Chawla, Advocate for R-3 Ms. Vaishnavi, Advocate |

ORDER

IA/63(AHM)2022, IA/94(AHM)2022, IA/1077(AHM)2022 & IA/661(AHM)2023

IA/63(AHM)2022 & IA/94(AHM)2022

Now rejoinder to the additional affidavit of the R-3 has been filed by the Applicant on 11.03.2024 vide Inward Diary No. 2110. The same is taken on record.

Further, learned counsel, Mr. Arjun Sheth has stated that he has also filed Vakalatnama for the represent R-3 today across the Bench which is taken on record. However, learned counsel appearing for the respondents seeks week time to take instruction in the matter which is allowed.

Re-list on 09.04.2024.

IA/1077(AHM)2022

Now the rejoinder in physical form is available in the file. Learned counsel for the Applicant states that pleadings are complete.

Let written synopsis be filed by both sides with convenience chart mentioning the facts, considering the reply, rejoinder, issues involved, and point of law therein, citation, if any, in support of their submissions not more than three pages within two weeks.

Re-list for further consideration on 09.04.2024.

IA/661(AHM)2023

Learned counsel for the respondent submits that the Appeal filed before Hon'ble NCLAT has been numbered as Appeal No. 504 of 2024. However, it is yet to come up for hearing before the Hon'ble NCLAT.

Re-list for further consideration on 09.04.2024.

-Sd-

**SAMEER KAKAR
MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN
MEMBER (JUDICIAL)**